

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/369/2018

Bilaspur, this Wednesday, the 11th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nazir Ahmad, S/o Shri Abdul Aziz aged about 57 years, Working as Helper, AC/TL, Durg SECR R/o Railway Colony Durg, Distt. Durg (CG) **-Applicant**

(By Advocate –**Shri A.V. Shridhar proxy counsel for**
Ms. Fouzia Mirza)

V e r s u s

1. Union of India, Through General Manager, SECR, Raipur Division Distt. Raipur (CG)
2. Chief Personnel Manager, SECR, Raipur Division Distt. Raipur (CG)
3. Senior personnel Office, SECR, Raipur Division Distt. Raipur (CG)
4. DPO SECR Raipur Division Distt. Raipur (CG) - **Respondents**
 (By Advocate –**Shri Vivek Verma**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned proxy counsel for the applicant submits that the applicant wants to withdraw this Original Application.

2. In view of the above, this Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
 kc

(Navin Tandon)
Administrative Member